

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, COURT-II

20. IA 838/2024 in C.P. (IB)/1792(MB)2017

CORAM:

SHRI ANIL RAJ CHELLAN
HON'BLE MEMBER (T)

SHRI KULDIP KUMAR KAREER
HON'BLE MEMBER (J)

**ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 17.04.2024**

**NAME OF THE PARTIES:- Minita D Raja Vs. The Cosmos Co - Op
Bank Ltd
IN THE MATTER OF
Cosmos Co -Op Bank Limited
V/s
Crystal Clear Veg Oil Refinery Pvt Ltd**

Section: 60(5) U/s 7 of Insolvency and Bankruptcy Code, 2016

ORDER

IA 838 of 2024:- Counsel, Sandeep Bajaj appeared for the Applicant through VC and Counsel, Agam H Maloo appeared for the Respondent through VC. Counsel appearing for the Respondent seeks more time to file reply. This is the last and final opportunity granted to the Respondent of file reply, if any, by serving an advance copy on the other side at least two days before the next date of hearing, failing which right to file reply shall be forfeited. List this matter on **14.06.2024**.

Sd/-

ANIL RAJ CHELLAN
Member (Technical)

ANKIT

Sd/-

KULDIP KUMAR KAREER
Member (Judicial)